

SCHEDULE II

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

To

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Insolvency Professional
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From

PUNJAB NATIONAL BANK
CORPORATE OFFICE
Plot No 4, Sector 10 Dwarka,
Dwarka, New Delhi, Delhi 110075

Branch office:

PUNJAB NATIONAL BANK
Zonal SASTRA Centre,
4th Floor, PNB Towers
Royapettah High Road
Chennai 600 004

Subject: Submission of proof of claim (e-UBI) in respect of the liquidation of M/s. NAZAR INTERNATIONAL PRIVATE LTD. under the Insolvency and Bankruptcy Code, 2016.

Sir,

Punjab National Bank hereby submits this proof of claim in respect of the liquidation of M/s.Nazar International Private Ltd. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	PUNJAB NATIONAL BANK
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	PUN JAB NATIONAL BANK ZONAL SASTRA CENTRE 4 th Floor, PNB Towers Royapettah High Road Chennai 600 004 Email : zs8341@pnb.co.in;
3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION	Rs.42,73,15,692.00 Direct Liability of M/s. Nazar International



	<p>COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)</p>	<p>Private Limited.</p> <p>Sanction Details:</p> <p>Bank had sanctioned FB Limits of Rs. 200.00 lacs and NFB limits of Rs.800.00 lacs by the eUBI , Chennai on 12.06.2005 limits were last reviewed/renewed on 09.03.2010.</p> <p>Position of the Account :</p> <p style="text-align: right;">(Amount in Crores)</p> <table border="1" data-bbox="810 636 1445 779"> <thead> <tr> <th></th> <th>Nature of Account / Account Number</th> <th>Sanction Limit</th> <th>Book O/s</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Cash Credi</td> <td>2.00</td> <td>0.00</td> </tr> <tr> <td>2</td> <td>Letter of Credit</td> <td>8.00</td> <td>0.00</td> </tr> </tbody> </table> <p>Note: Account became NPA on 29.06.2013 with Rs. 9.48 crores.</p> <p>Total Memoranda Dues as on 31.06.2021 (As on Liquidation Commencement date): Rs. 33.25 Crores.</p>		Nature of Account / Account Number	Sanction Limit	Book O/s	1	Cash Credi	2.00	0.00	2	Letter of Credit	8.00	0.00
	Nature of Account / Account Number	Sanction Limit	Book O/s											
1	Cash Credi	2.00	0.00											
2	Letter of Credit	8.00	0.00											
4.	<p>DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED</p>	<p>List of Documents as per Annexure A</p>												
5.	<p>DETAILS OF ANY ORDER OF ANA. COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT</p>													
6.	<p>DETAILS OF HOW AND WHEN DEBT INCURRED</p>	<p>PNB :</p> <p>M/s Nazar International Private Limited was engaged in leather processing especially sheep nappa, semi analin, nubuck and finished leather unit situated at No.1153, PJ Nehru Road, Vaniyambadi, Vellore District 635 751, Tamilnadu. The company availed loan from our SAM Branch of eUBI. Our Bank had sanctioned FB limits of Rs.200.00 Lacs and NFB limits of Rs.800.00 Lakhs by the eUBI SAM Branch, Chennai on 09.03.2010. The limits were last reviewed on 09.03.2010.</p> <p>The account was identified as NPA on 29.06.2013 with Rs. 1039.700Lacs. Suit was filed at DRT on 2016 under OA No.472/2016 for Rs1559.00 Lacs.</p> <p>Since the company have ceased operations no primary security is available to the working capital limits.</p>												
7.	<p>DETAILS OF ANY MUTUAL</p>	<p>N/A</p>												



	CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM		
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	NIL	
8A	WHETHER SECURITY INTEREST RELINQUISHED	Yes, only company assets	
9	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	No	
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Account No : 4386002200000021 Account Name : Non Customer Inter Branch Branch Name : PNB, RH ROAD, Chennai IFSC : PUNB0438600	
11	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	List of Documents as per Annexure A	

 For PUNJAB NATIONAL BANK	
Signature of Financial creditor or person authorised to act on his behalf.	
Name in Block letters: M SREENIVASA RAO	
Position with or in relation to creditor : CHIEF MANAGER	
Address of person signing :	
Office : Punjab National Bank, Zonal SASTRA Centre, PNB Towers 4 th Floor, Royapettah High Road, Chennai – 600004	
Residence :	
PAN CARD*AOZPM7376L	

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India